

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

Appeal No. 646/252(1)/ND/18

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2018.


NAME OF THE COMPANY: M/s. Income Tax Officer, Ward V/s. ROC


SECTION OF THE COMPANIES ACT: 252(1)

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Zoheb Hossain, Sr. Standing Counsel for Revenue		
	For the Respondent:	Ms. Kusum Yadav, Company Prosecutor, ROC		

ORDER

A request for an adjournment is being made on behalf of the Income Tax Department. At request, adjourned to 18th October, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sapna)